

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD
(ORIGINAL JURISDICTION)

E-AUCTION SALE NOTICE

OFFICIAL LIQUIDATOR REPORT NO. 49 OF 2021
IN
COMPANY PETITION NO. 253 OF 2000

IN THE MATTER OF M/S. GUJARAT TELEPHONE CABLES LTD. (IN LIQUIDATION)

Pursuant to the orders dated 17.02.2021 passed by the Hon'ble High Court of Gujarat in Official Liquidator's Report No. 49 of 2021, The Offers are invited for e-auction in respect of sale of assets of the above named company in liquidation, as per details given below :-

Description of the property	Up set Price (In Rs.)	Earnest Money Deposit (In Rs.)
Office premises built up area approximately 123.50 sq. mtrs. alongwith movables (except records) lying thereon situated at 507-508, 5 th Floor, Harekrishna Complex, Pritamnagar, Ashram Road, Ahmedabad	55,00,000/-	5,50,000/-


Note :-

- 1) The sale of asset of the Company are on "**AS IS WHERE IS AND WHATEVER THERE IS BASIS**".
- 2) No nomination shall be allowed.
- 3) The purchaser will be liable to pay all local duties, taxes, charges, premium etc.
- 4) The offerors have liberty to verify details of area of land, nature/type of land, title documents and all other relevant details from the record of concerned authorities and may also take actual measurement at their cost before submitting the offer.
- 5) The offerors are requested to submit their offers in accordance with the Terms and Conditions as mentioned in the tender forms.
- 6) Tender Forms and Terms and Conditions can be obtained in the office of Official Liquidator, Ahmedabad during the office hours on payment of Rs. 1,000/- in cash (non-refundable and non adjustable) from 23.02.2021 to 11.03.2021 upto 1:00 P.M for participation in E-auction.
- 7) The interest Free Earnest Money (EMD) be deposited by way of NEFT/RTGS in the account of "EMD Account of Official Liquidator", Current Account No. 0960002105018295, Punjab National Bank, Ashram Road Branch, Ahmedabad, RTGS/NEFT/IFS Code : PUNB0096000. The last date for submission of online offer alongwith EMD is 11.03.2021 upto 4:00 PM.

- 8) The e-auction will be conducted through website <https://olauction.enivida.com> on **22.03.2021 at 3:30 PM** onwards with auto time extension of 10 minutes each time if the bid is made in the last minutes before close of e-auction till sale is concluded. Mr. Amrendra Kumar (M : 9355030628), Mr. Navneet Mishra (M : 9560364871), Mr. Anand Kumar (M : 9355030602) may help you for registration and e-auction proceeding.
- 9) This sale is subject to confirmation by the Hon'ble High Court of Gujarat. The Official Liquidator with the sanction of Hon'ble High Court of Gujarat has right to reject any or all the offers without assigning any reasons.
- 10) This sale Notice may be treated as a Notice to all Secured Creditors, Unsecured Creditors, Workers, Members, Authorities and Public at large concerned with the above Company in Liquidation
- 11) The Inspection of the above assets of the Company will be held on **01.03.2021 between 11:30 AM to 4:30 PM** for prospective/intending buyer at aforesaid premises. The Prospective/intending buyers are requested to follow the advisory issued by the Gujarat Government in respect of spread of Covid-19 in the interest of their own wellbeing and in public interest.

Phone No.: (079) 2658 1912

Email :- olahmedabad@gmail.com and ol-ahmedabad-mca@nic.in



R. C. MISHRA (ICLS)

OFFICIAL LIQUIDATOR FOR & ON
BEHALF OF SALE COMMITTEE OF
M/S. GUJARAT TELEPHONE
CABLES LIMITED (IN
LIQUIDATION) 3rd FLOOR,
CORPORATE BHAWAN, B/H.
ZYDUS HOSPITAL, THALTEJ,
AHMEDABAD 380059.